



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 24.07.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1083 of 2025 & I.A. No. 5346 of 2025, 647 of 2026	Phoenix ARC Pvt. Ltd. Vs. AJR Infra & Tolling Ltd.	24.07.2026	18.09.2026
2.	Comp. App. (AT) (Ins) No. 2347 of 2024 & I.A. No. 8825, 8829 of 2024	Davinder Singh Chawla Vs. Small Industries Development Bank of India & Anr. With	24.07.2026	21.09.2026
3.	Comp. App. (AT) (Ins) No. 205 of 2025 & I.A. No. 811 of 2025	Ramanpreet Kaur Vs. Small Industries Development Bank of India & Anr.	24.07.2026	21.09.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar